

In the National Company Law Tribunal, Jaipur

Item No. 202

CP No. (IB)-24/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Jagannath Convertors Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Triveni Polytech Pvt. Ltd.

.....Respondent

Order delivered on 27.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 12.03.2020.



(RAGHU NAYYAR)  
TECHNICAL MEMBER